IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of prder: 04.12.2000

CP 16/2000 (OA 167/96)

Shripel Jain son of Shri Ram Sahai Jein aged around 68 years, resident of 4-8. Kabir Marg. Bani Park, Jaipur, Retired Chief Pablicity Inspector, Western Reilway, Jaipur.

.... Petitioner

Versue

Shri V.D. Gupta, General Manager, Western Railway, Churchgate, Manbai.

... Respondents

Mr. P.P. Mathur, Counsel for the Petitioner, Mr. W.D. Sharma, Counsel for the respondents.

CO PAM

And the second second

Montble Mr. S.K. Agarwal, Member (Judicial) Nontble Mr. A.P. Nagrath, Member (Administrative)

ORDER

(HON BLE MR. S.K. AGARWAL, MEMBER (JUDICIAL)

meply was filed by the opposite party on 29,11,2600 which is taken on record?

- Learned counsel for Opposite party. Shri U.D. Sharma.
 submits that a Chaque for the amount payable to the patitioner
 is ready with him and the party can accept the payment.
- accept the disque on behalf of the petitioner and deliver the same as early as possible to the petitioner.



the petitioner which is made in this Petition is complied with and we so not find any further ground to proceed with this Petition. Therefore, this converge Petition is disposed of as the compliance of the order of this Tribunal has been made by the Opposite party.

(A.P. NAGRATH)

(S.K. AGARWAL MEMBER (J)